

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH  
(Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.06.2021 AT 11.00 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 08/9/AMR/2021
NAME OF THE COMPANY	Liyods Shipping Pvt Ltd
NAME OF THE PETITIONER(S)	Seapol Port Pvt Ltd
NAME OF THE RESPONDENT(S)	Liyods Shipping Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

There is no representation. List the matter on 04.06.2021

**MEMBER JUDICIAL**